



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 567/2021 and IA No. 14173/2021 (application filed by the plaintiff u/O XXXIX Rules 1 and 2 r/w Section 151 CPC for ad-interim ex-parte interim directions)

ARSHAD NIZAM SHAWL

..... Plaintiff

Through: Mrs. Pooja M. Saigal and

Mr. Smrat Singh Pasay, Advocates appeared physically (M:

9810137113)

(email: pooja.saigal.legal@gmail.com)

versus

THE OUTLOOK GROUP AND ORS. .... Defendants

Through: **Defendant nos. 1,2 and 3** 

already deleted from the

array of parties.

None for Defendant no.5

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER 14.02.2023

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Matter is taken up through physical hearing as well as video conferencing.

## IA No. 18355/2022 (application filed by the plaintiff u/S 151 CPC r/w Section 148 CPC seeking condonation of delay in refiling IA No. 18354/2022)

This application has been filed by the plaintiff for condonation of delay in re-filing IA No. 18354/2022.

Heard. Due to reasons mentioned in the application, IA stands allowed and delay in re-filing IA No. 18354/2022 is condoned and IA No. 18354/2022 is taken on record.

IA stands disposed off.

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IA No. 18354/2022 (applied of M/S 151 CPC for grant of permission to serve fresh notice of summons to defendant no.4 and to take on record the tracking report of Speed Post as complete service upon defendant no.5)

This application has been filed the plaintiff for permission to serve fresh notice and summons to defendant no.4 on fresh address as mentioned in the Amended Memo of Parties.

Heard. The application stands allowed and disposed off.

## **CS(OS) 567/2021**

Fresh summons be issued to defendant no.4 at the fresh address mentioned in the Amended Memo of Parties on filing of PF within seven days, by all permissible modes including electronic mode and *dasti*. Affidavit of service be filed atleast one week before the next date of hearing.

Defendant no.5 has not appeared despite service.

Put up for completion of service and completion of pleadings on 17<sup>th</sup> May, 2023.

TYAGITA SINGH, (DHJS)
JOINT REGISTRAR (JUDICIAL)

**FEBRUARY 14, 2023** 

savita

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